## **National Company Law Tribunal**

## Allahabad Bench

CPNO.(IB) 25/ALD/2017, CA NO 60/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 17.11.2017** 

NAME OF THE COMPANY: JODPL L+d

SECTION OF THE COMPANIES ACT/1 & B CODE: 27 8 60 of I8B code of 2016

SI. NO.

Name

Designation

Representation

**Signature** 

<u>1.</u>

2.

## CP NO.(IB)25/ALD/2017, IA NO.60/2017

The case is fixed today for order in respect of IA No.60/2017 in CP No.(IB)25/ALD/2017 as filed by the Gujarat State Petroleum Corporate Ltd.

As none appeared on behalf of parties. Hence, the matter is further adjourned to 20.11.2017 after lunch for order.

Dated:17.11.2017

Typed by: Kavya Prakash Srivastava (Stenographer)

H.P. Chaturvedi, Member (Judicial)